CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P. NO. 105/94 in O.A. NO. 3128/92



New Delhi this the 8th day of April, 1994

COR AM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

Amir Chand Arora S/O Late Ram Chand, R/O 62, South Patel Nagar, New Delhi - 110008.

Petitioner

By Advocate Shri Randhir Jain

Versus

- Shri A. C. Majumdar, Joint Director of Agriculture, Govt. of Arunachal Pradesh, Naharlagun, Itanagar-791111.
- Shri Rajiv Rattan Sah, Joint Secretary (V.Ts), Ministry of Home Affairs, North Block, New Delhi.

Respondents

...

ORDER (ORAL)

Hon'ble Mr. Justice V. S. Malimath -

As the necessary parties have not been impleaded and the parties impleaded are not parties in the original application, the counsel for the petitioner sought leave to withdraw this contempt petition, without prejudice to his filing a fresh petition impleading proper parties. Reserving liberty as prayed for, this contempt petition is dismissed.

9. J. Li

(P. T. Thiruvengadam)
Member (A)

(V. S. Malimath) Chairman

/as/

>

1